

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 375/96

New Delhi this the 18th day of November 1996

Hon'ble Shri S.R.Adige, Member(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Dr. G.D.Sootha
Advisor (Under Suspension)
Ministry of Non-Conventional Energy Sources
14, C.G.O. Complex, Lodi Road,
New Delhi-110 003 and
resident of
21/105, Lodi Road,
New Delhi-110 003

.....Applicant

(By Advocate: Shri C.Hari Shankar
with Shri K.N.Bahuguna)

Versus

Union of India
through the Secretary,
Ministry of Non-Conventional Energy
Sources,
14,CGO Complex,
Lodi Road,
New Delhi-110 003.

.....Respondents

(By Advocate: Shri V.S.R.Krishna)

ORDER (Oral)

Hon'ble Shri S.R.Adige, Member(A)

Shri Hari Shankar prays for permission to
with-draw the OA. Permission is granted. The OA
is dismissed as withdrawn.


(DR.A. VEDAVALLI)

Member(J)


(S.R. ADIGE)
Member(A)

cc.